

(a) whether Central Coal Washeries Organisation which was under Steel Authority of India Ltd. has been merged with the Bharat Coking Coal Limited ;

(b) whether some of the officers who were under SAIL firms are yet to submit their option ; and

(c) if so, the reasons therefor ?

**THE MINISTER OF STEEL, MINES AND COAL : (SHRI VASANT SATHE:**

(a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the House.

**Proposal to Wind up SAIL and Form Separate Authority for each Steel Plant**

7203. **SHRI BASUDEB ACHARIA :** Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Government have taken a decision to wind up Steel Authority of India Ltd., and to form separate authority for each Steel plant ; and

(b) if so, the reasons therefor ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) :** (a) No, Sir.

(b) Does not arise.

**Rules Regarding Promotion to Employees of Regional Rural Banks**

7204. **SHRI MADAN PANDEY :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have framed rules and regulations to provide promotion opportunities to employees of the Regional Rural Banks and if so, whether any agency has also been constituted for their implementation ; and

(b) whether these rules and regu-

lously and if not, the steps being taken to implement those ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY :** (a) and (b). The National Bank for Agriculture and Rural Development (NABARD) have after consultation with the Government issued a set of guidelines on December 31, 1984 to all the regional rural banks which *inter alia* provide for promotional avenues for the staff in such banks. Action regarding framing of draft regulations by NABARD on the basis of these guidelines is in hand. The regional rural banks will thereafter adopt these regulations as an integral part of their service regulations. NABARD which is entrusted with the overall supervision of the functioning of regional rural banks, is expected to ensure compliance of the guidelines by regional rural banks.

**Difference in Pay Scales of Employees of Regional Rural Banks Serving in U.P. and West Bengal**

7205. **SHRI MADAN PANDEY :** Will the Minister of FINANCE be pleased to state :

(a) whether there is any difference between the pay scales of employees serving in Regional Rural Banks in Uttar Pradesh and Rural Banks in West Bengal ; and

(b) if so, the reason therefore along-with the steps being taken by Government to bring parity in their payscales ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) and (b). As per provision contained in the Regional Rural Banks Act the remuneration of RRB employees is determined with regard to the salary structure of employees of the State Government and the local authorities of comparable level and status in the concerned Regional Rural Bank's notified area. Since the pay structures of employees of U.P. and West Bengal Governments are different, difference between the pay